

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-537**  
IB-355/ND/2020

**IN THE MATTER OF:**

M/s Intec Capital Ltd

V/s

M/s MAC Roof India Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 7 of IBC

**Order delivered on 21.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Aabhas Singh for Applicant

For the Respondent

:

**ORDER**

Due to paucity of time, list the matter on **04.03.2021**.

  
Anil Kumar  
(For Court Officer, C-V)